

The terms of reference on water sharing and conditions of the project are as per provisions under the Mahakali Treaty of 1996 between the two countries, and the notification of Pancheshwar Development Authority.

#### **Water Conservation Fee for groundwater extraction**

2855. SHRI N. GOKULAKRISHNAN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that the Central Ground Water Authority has notified a Water Conservation Fee that Industries will need to pay on groundwater extraction starting from June, 2019;

(b) if so, the details thereof;

(c) whether it is also a fact that the industries extracting groundwater, including the mining dewatering units and those using groundwater from packaged drinking water, will also need to apply for a 'No Objection Certificate' from Government; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) Central Ground Water Authority has notified revised guidelines to regulate and control groundwater extraction in India, which will be effective from 01.06.2019. These guidelines have provisions for levy of 'Water Conservation Fee' on the project proponents for groundwater extraction.

(b) The details of Water Conservation Fee which shall be charged from users as per guidelines are given in Statement (*See* below).

(c) and (d) All industries including mining/infrastructure and packaged drinking water units, using groundwater will have to apply for No Objection Certificate (NOC) from the CGWA. The Gazette Notification dated 12.12.2018 issued by CGWA in this connection can be seen at the web-link: <http://egazette.nic.in/WriteReadData/2018/193742.pdf>.

#### ***Statement***

*Details of Water Conservation Fee to be charged for users as per guidelines*

#### **I Drinking and domestic use**

All domestic users (having more than one inch dia delivery pipeline or, seeking second connection) and other proponents covered under infrastructure projects (except

Government infrastructure projects and Government water supply agencies) would pay W.C.F. as per rates given below:·

| Quantum of Groundwater withdrawal<br>(m <sup>3</sup> /month) | Rate of W.C.F.<br>(₹ Per m <sup>3</sup> /month) |
|--|---|
| 0-25   | Exempted  |
| 25-50  | ₹ 1/-   |
| >50  | ₹ 2/-   |

Government water supply agencies and Government infrastructure projects shall pay W.C.F. at the rate of ₹ 0.50/-per m<sup>3</sup>/month.

**2. Packaged drinking water (drawing more than 50m<sup>3</sup>/day)/ soft drinks/ breweries/ distilleries**

| Sl. No. | Category of area | Rate of Water Conservation Fee (₹ per m <sup>3</sup> /day)<br>(Ground/water use) |                                     |                                      |                                       |
|---------|------------------|--|-------------------------------------|--------------------------------------|---------------------------------------|
|         |                  | <200 m <sup>3</sup> /day   | 200 to <1000<br>m <sup>3</sup> /day | 1000 to <5000<br>m <sup>3</sup> /day | 5000 m <sup>3</sup> /day<br>and above |
| 1.      | Safe             | 3.00   | 5.00                                | 8.00                                 | 10.00                                 |
| 2.      | Semi-critical    | 5.00   | 10.00                               | 15.00                                | 20.00                                 |
| 3.      | Critical         | 10.00  | 20.00                               | 40.00                                | 60.00                                 |
| 4.      | Over-exploited   | 20.00  | 40.00                               | 60.00                                | 100.00                                |

**3. Packaged Drinking Water units (drawing less than 50m<sup>3</sup>/day) and other industries**

| Sl. No. | Category of area | Rate of Water Conservation Fee (₹ per m <sup>3</sup> /day) based<br>on quantum of ground water withdrawal<br>(Ground water use) |                                     |                                      |                                       |
|---------|------------------|---|-------------------------------------|--------------------------------------|---------------------------------------|
|         |                  | <200 m <sup>3</sup> /<br>day  | 200 to <1000<br>m <sup>3</sup> /day | 1000 to <5000<br>m <sup>3</sup> /day | 5000 m <sup>3</sup> /day<br>and above |
| 1.      | Safe             | 1.00  | 2.00                                | 3.00                                 | 5.00                                  |
| 2.      | Semi-critical    | 2.00  | 3.00                                | 5.00                                 | 8.00                                  |
| 3.      | Critical         | 4.00  | 6.00                                | 8.00                                 | 10.00                                 |
| 4.      | Over-exploited   | 6.00  | 10.00                               | 16.00                                | 20.00                                 |

**4 Mining/ infrastructure dewatering projects**

| Sl. No. | Category of area | Rate of Water Conservation Fee (₹ per m <sup>3</sup> /day)<br>(Ground water use) |                                   |                                   |                                    |
|---------|------------------|--|-----------------------------------|-----------------------------------|------------------------------------|
|         |                  | <200 m <sup>3</sup> /day   | 200 to < 1000 m <sup>3</sup> /day | 1000 to <5000 m <sup>3</sup> /day | 5000 m <sup>3</sup> /day and above |
| 1.      | Safe             | 1.00   | 2.00                              | 2.50                              | 3.00                               |
| 2.      | Semi-critical    | 2.00   | 2.50                              | 3.00                              | 4.00                               |
| 3.      | Critical         | 3.00   | 4.00                              | 5.00                              | 6.00                               |
| 4.      | Over-exploited   | 4.00   | 5.00                              | 6.00                              | 7.00                               |

**Agreement with contractor for Polavaram project**

2856. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that several works relating to Polavaram head works were awarded to new contractors without following due tendering process, if so, the details thereof;

(b) the cost of head works as per the original agreement with the contractor and revised cost of head works awarded to new contractor; and

(c) the value of work done in head works by old contracting company and payments already made to it and similar value of works done by new contracting company and payment made to it till date?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) As informed by the State Project Authorities, a part of works was deleted by the Government on the recommendation of Joint Committee of State Level Standing Committee (SLSC) and Internal Benchmark Committee (IBM) from the scope of M/s Transtroy (India) Ltd. and has been entrusted to the new agencies M/s Navayuga Engineering Company (NEC) Limited and M/s BEKEM Infra Projects Pvt. Ltd. as per clause 60(c) of Preliminary Specification (PS) to Andhra Pradesh Detailed Standard Specification (APDSS) at agreement rates of original EPC agency with the key objective of time-bound completion of works.